

O.A./1/1991

Shri Gautamkumar Chinubhai Parekh,
13/Myoti Colony; College Road,
Godhra, Panchmahal.

: Applicant

Versus

1. Union of India
Through:
The Secretary,
Ministry of Information
& Broadcasting,
Shastri Bhawan,
New Delhi
2. Directorate of Field
Publicity, East Block,
IV Level III, R.K.Puram,
New Delhi.
3. Regional Officer (Gujarat)
Dte. of Field Publicity,
4/Mill Officers Colony,
Ashram Road, Navrangpura,
Ahmedabad.

: Respondents

Coram: Hon'ble Mr. P.H.Trivedi

: Vice Chairman

Hon'ble Mr. R.C.Bhatt

: Judicial Member

O R D E R

Date: 1/2/1991

Per: Hon'ble Mr. P.H.Trivedi

: Vice Chairman

The case was called out twice. The petitioner's advocate not present. There are no merits in the application for posting of the husband and wife at the same place and the mere fact of vacancy at Ahmedabad does not leave the cause for manning the petitioner to Ahmedabad. Accordingly the case is rejected. The petitioner may make his representation to the Respondent authority who will give it due consideration due to the background of the petitioner's misfortune as alleged.

R.C.Bhatt

(R.C.Bhatt)
Judicial Member

P.H.Trivedi

(P.H.Trivedi)
Vice Chairman

a.a.b.